

Annexure-1

Name of the corporate debtor: Autocop (India) Private Limited; Date of commencement of liquidation: 19.05.2023 ; List of stakeholders as on: 19.05.2023; Revised as on: 29.03.2024

List of secured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Axis Bank Ltd.	10-06-2023	38,01,85,185	38,01,85,185	Secured	38,01,85,185	Yes	Land & Building at Plot No. 22, Baddi; and Plot No. F-14, Nasik + Current Assets	38,01,85,185	43.22	-	-	-	-	None
2	Small Industries Development Bank of India (SIDBI)	08-06-2023	4,68,29,580	4,68,29,580	Secured	4,68,29,580	Yes	Land & Building at Plot No. 22, Baddi; and Plot No. F-14, Nasik + Current Assets	4,68,29,580	5.32	-	-	-	-	1st Charge of P&M; 2nd Charge on all other Fixed Assets and Current Assets



3	J.C. Flowers Asset Reconstruction Private Limited	17-06-2023	43,72,03,174	43,72,03,174	Secured	43,72,03,174	Yes	Land & Building at Plot No. 22, Baddi; and Plot No. F-14, Nasik + Current Assets	43,72,03,174	49.70	-	-	-	-	1st Pari Passu charge for 1st loan; and 2nd pari passu charge for 2nd loan
4	HDFC Bank Ltd.	23-06-2023	1,54,51,368	1,54,51,368	Secured	1,54,51,368	Yes	Current Assets	1,54,51,368	1.76	-	-	-	-	1st Pari Passu charge on Current Assets
Total			87,96,69,307	87,96,69,307	-	87,96,69,307	-	-	87,96,69,307	100.00	-	-	-	-	-

